

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 306 OF 2016

Dated: 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Haryana Power Generation Corporation Ltd. ... Appellant(s)
Vs.
Haryana Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : ---

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.12.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

js/kt